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Title : Need to conduct an inquiry into the heavy blast incidents that took place in M/s Rajasthan Explosives Chemical Limited & Ideal Explosives Pvt. Ltd., district Singrauli, Madhya Pradesh.

SHRI PRADEEP MAJHI (NABARANGPUR): On 05.07.2009 in two explosive factories namely M/s Rajasthan Explosives Chemical Limited and Ideal Explosives Private Limited situated at Waidhan, district Singrauli (Madhya Pradesh) a heavy blast occurred. In the said blast reportedly 21 persons died and more than 100 were seriously injured and lost their body parts. As on date as per reports more than 20 persons are misplaced. It has also been claimed that both the factories were running in coal which is against the law and also without using safety measures. That in Explosives Industries detonator gelatine was found though there was no use/work of detonators gelatine so how it reached there. The State Government has still not reached any conclusion and also not paying the due & proper compensation to victims as well as have not taken any action against culprits till date. The blast is one of the largest blast in India. The police has not taken action against any one as on date.

It is requested that the investigation should be directed to be done by any retired High Court Judge so that people at large may get justice.